

Contested Commercial Cases disposed during the Month: November, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/96/2023	19-06-2023	Ankita Sarkar Vs M/s. Fulcrum Shipping and Logistics Pvt. Ltd.	Achyutananda Ghosh	-	10-11-2025	875	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	3/2025	03-05-2025	Evergreen Computer Solution and Another Vs Console Management Consultants Pvt. Ltd.	WASHIM AKTHIR DAFADER	9874886435	15-11-2025	196 days	NIL	U/O IX Rule 9 read with 151 of the CPC is hereby rejected on contest without costs	Nil	Nil
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	54/2024	08-09-2022	DOLOO TEA CO(INDIA) LIMITED AND OTHER Vs M/S BHURA BROTHERS (AGENCIES) AND 3 OTHERS	SUMIT BISWAS	7008940251	28-11-2025	1177 days	NIL	Plaint returned regarding lacks territorial jurisdiction	Nil	Nil
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	NIL												
5	Commercial Court Siliguri	Darjeeling jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit,Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb.,Misc case, Arbi. Execution, Misc(Judl.) arb. ,	Civil Exc. 02/2024	07-12-2024							contested	06-11-2025	11 month 4 days
6	Commercial Court Siliguri	Darjeeling jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit,Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb.,Misc case, Arbi. Execution, Misc(Judl.) arb. ,	MEX(COM)03/2025	20-09-2025							contested	12-11-2025	01 month 23 days

